

**SHRI ATAL BIHARI VAJPAYEE** (New Delhi): Home Minister's statement is not made available. A copy was not made available to you even.

**अध्यक्ष महोदय:** मैं अभी दिलवा देता हूँ।

**SHRI HARIKESH BAHADUR** (Gorakhpur): I am being threatened by Mr. Jagdish Tytler. Why are you not listening to this? Then you will give me full protection. He is saying "I will see you." What kind of man is he? What does he understand himself? He is threatening me.

**MR. SPEAKER:** Mr. Jagdish Tytler, अपने कोई फ़ोटन किया है ?

**SHRI HARIKESH BAHADUR:** I am not telling anything to you.

**MR. SPEAKER:** Mr. Tytler, Are you listening to me? Have you threatened him?

**SHRI JAGDISH TYTLER:** No. No.

**MR. SPEAKER:** Are you threatening him? Have you threatened him?

**SHRI JAGDISH TYTLER:** No. There is no need to threaten him.

**श्री मनोराम बागड़ी:** (हिंसा): अध्यक्ष महोदय, यह कोई मामूली बात नहीं है।

**अध्यक्ष महोदय:** वह कहते हैं कि मैंने फ़ोटन नहीं किया।

**श्री अटल बिहारी वाजपेयी:** वह कहते हैं कि घमकी देने की जरूरत नहीं है, यानी अगर जरूरत पड़ी, तो वह घमकी देंगे। (व्यवधान)

**श्री मनोराम बागड़ी:** अध्यक्ष महोदय आप अपनी छाती पर हाथ रख कर बताए कि क्या मैं श्रीमती नजर आ रहा हूँ। कल साठे सित्त्व की आकाशवाणी पर संसद समीक्षा में मेरा नाम श्रीमती राम बागड़ी कह कर

या तो जानी जी भी थोड़े दिनों में श्रीमती बन जायेंगे? क्या मैं श्रीमती नजर आ रहा हूँ? (व्यवधान)

**PROF. RUP CHAND PAL** (Hooghly): What about my privilege motion against Mr. Vasant Sathe?

**MR. SPEAKER:** I shall look into it.

12-30 hrs.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Statement showing final replies of Ministry of Railways

**SHRI R. R. BHOLE** (Bombay South Central): Sir, I beg to lay on the Table Statement showing final replies of the Ministry of Railways on the observations contained in the First Action Taken Report on action taken by Government on the Twenty-first Report of the Committee on Northern Railway—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Northern Railway and award of petty contracts to Scheduled Castes and Scheduled Tribes in Northern Railway.

12-31 hrs.

#### MESSAGES FROM RAJYA SABHA

**SECRETARY:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 17th March, 1982, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."